

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 05-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100345/2020	Canara Bank Vs Mr. Sayyed Zakiruddin Gaffar Ahmed	AKS Legal consultants
<b><u>HEARING</u></b>				
2	Commercial Suit	100255/2020	Union Quality Plastics Ltd Vs Mr. Dharamshing Tukaram Rathod	Mr. Vishal V. Acharya
3	Commercial Suit	100020/2019	Bhatia Hospital Vs Arun Singh	M.H. Belosay
4	Commercial Suit	100246/2019	Babulal Manikchand Mundra Vs Akshay J. Gupta	Anil Agarwal
5	Commercial Suit	100026/2020	M/s. Mafatlal Industries Ltd. Trough- Mr. Harish B. Bhatia Vs Sowkar Textiles and Tailors Prop. Mr. Amin Sowkar	Satyadev Joshi / Shruti Nair
6	Commercial Suit	100310/2020	M/s.A.R.Constructions Vs 1.Vijayalakshmi Siddharam Adap 2.Sadanand Siddharam Adap 3.Pushplata Rajendra Mantena	Vinod L. Desai
7	Commercial Suit	100068/2020	Suresh Hiranand Rohra Huf - through its karta Mr. Suresh Hiranand Rohra Vs Tarachand Badaram Chawla	Mrityunjay B Barai, Dushyant S. Lilani
Sub Matter: NOTICE OF MOTION/0100628/2020				
8	NOTICE OF MOTION	100628/2020	Suresh Hiranand Rohra Huf - through its karta Mr. Suresh Hiranand Rohra Vs Tarachand Badaram Chawla and Anr.	Mrityunjay Barai and Dushyant Lilani

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 06-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>NM FOR HEARING</u></b>				
1	Commercial Suit	100002/2019	M/s. Chetan Traders Vs M/s. KS Group	Mr. Hardik J. Desai
			Sub Matter: NOTICE OF MOTION/0101383/2019 Sub Matter: NOTICE OF MOTION/0104864/2019	
2	NOTICE OF MOTION	101383/2019	M/s. Chetan Traders Vs M/s. K.S .Group And Ors	Mr. Hardik J. Desai
3	NOTICE OF MOTION	104864/2019	M/s. Chetan Traders Vs M/s. KS Group and Ors.	Adv. Vijay R. Dubey
			( Main Matter Commercial Suit/0100002/2019)	
4	Commercial Suit	100134/2019	M/s. Ashok Commercial Enterprises Vs Rajesh Jugraj Madhani	Ms. Yasmin E. Tavaría
			Sub Matter: NOTICE OF MOTION/0100841/2020 Sub Matter: NOTICE OF MOTION/0100840/2020	
5	NOTICE OF MOTION	100840/2020	M/s. Ashok Commercial Enterprises Vs Rajesh Jugraj Madhani	Adv. Vijay Upadhyay
6	NOTICE OF MOTION	100841/2020	M/s. Ashok Commercial Enterprises Vs Rajesh Jugraj Madhani	Adv. Vijay Upadhyay
			( Main Matter Commercial Suit/0100134/2019)	

**C/S HEARING**

7	NOTICE OF MOTION	101283/2020	Abhay Lodha and ors. - Comm. Suit St. No. 4201/2020 Vs State Bank of India	Vivek Singh
8	NOTICE OF MOTION	101284/2020	Abhay Narendra Lodha - Comm. Suit St. 4202/2020 Vs Union Bank of India	Vivek Singh
9	NOTICE OF MOTION	101285/2020	Abhay Narendra Lodha - Comm. Suit St. 4203/2020 Vs Bank of India and ors.	Vivek Singh
10	CHAMBER SUMMONS	100541/2020	Abhay Lodha and Ors. - Commercial Suit St. No. 4201/2020 Vs State Bank of India and Anr.	Vivek Singh
11	CHAMBER SUMMONS	100542/2020	Abhay Narendra Lodha - Commercial Suit St. No. 4203/2020 Vs Bank of India and Anr.	Vivek Singh
12	CHAMBER SUMMONS	100543/2020	Abhay Narendra Lodha and Ors. - Commercial Suit St. No. 4202/2020 Vs Union Bank of India and Ors.	Vivek Singh

**REPLY**

13	Commercial Suit	100054/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh	Mr. Ramesh Jain and Mrs. Kusum Jain
----	-----------------	-------------	---	---

Sub Matter: NOTICE OF MOTION/0102818/2019

14	NOTICE OF MOTION	102818/2019	Jaiprakash Arun Gupta Vs Mohammad Jahangir Masood Shaikh	Ramesh Jain
----	------------------	-------------	---	-------------

( Main Matter Commercial Suit/0100054/2019)

15	Commercial Suit	100191/2019	100191/2019 M/s. Ciess Texaux Speciality Chemicals Pvt. Ltd. Vs Sharayu Synthetic Processors	Smt. Snehal Modi / Pradeep More / Priya Kone
----	-----------------	-------------	--	--

Sub Matter: NOTICE OF MOTION/0104432/2019

16	NOTICE OF MOTION	104432/2019	M/s. Ciess Texaux Speciality Chemicals Pvt. Ltd. Vs Sharayu Synthetic Processors and Ors.	Snehal Modi
----	------------------	-------------	---	-------------

( Main Matter Commercial Suit/0100191/2019)

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 07-10-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100291/2020	IDBI Bank Ltd Vs 1.M/s. Sai Laxmi Tours and Travels 2.Mr.Vijay Pawar 3.Mr.Dhondiram Waghmare	Mr. A. W. Barve
2	Commercial Suit	100325/2020	Jeevandeep Edumedia Pvt Ltd Vs Mr. Puneet Singh	M/s. J. R. Vakil and Associates
<b><u>FRAMING ISSUES</u></b>				
3	Commercial Suit	100090/2020	Batlivala and Karani Securities India Pvt. Ltd. Vs Andesoff Consulting Pvt. Ltd.	M/s. Raj Legal
4	Commercial Suit	100066/2020	B.K. Infratech Pvt. Ltd. Vs Maharashtra Airport Development Co. Ltd.	Praxis Legal
5	Commercial Suit	100321/2020	1. Mr. Saurabh Chandrakant Gogri 2. Mr. Chandrakant Gogri 3. Mrs. Rekha Chandrakant Gogri Vs Mrs. Kavita Praful Pandya	M/s. YRJ Legal
6	NOTICE OF MOTION	103318/2018	1. Mr. Saurabh Chandrakant Gogri 2. Mr. Chandrakant Gogri 3. Mrs. Rekha Chandrakant Gogri Vs Mrs. Kavita Praful Pandya	M/s. YRJ Legal

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 08-10-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100319/2020	Canara Bank Vs Mrs. Suman Ramavtar Saini	M/s. Sanjeev Kanchan and Co
<b><u>FRAMING ISSUES</u></b>				
2	Commercial Suit	100437/2020	Kirti Nayan Sawant Vs Vipul R. Rodrigues	Shobha S. Pawar
3	Commercial Suit	100439/2020	Vinay Jayant Antarkar Vs Hotel Mayfair Pvt Ltd	A. P. Sathe
4	Commercial Suit	100079/2019	Executive Trading Company Pvt. Ltd. Vs Maruti Steel Fab	Rajani Associates
<b><u>NM FOR HEARING</u></b>				
5	Commercial Suit	100039/2019	Jayesh Dharamdas Jhaveri Vs Kantilal Kalyanji Gogri	Shriram S. Redij
Sub Matter: NOTICE OF MOTION/0100736/2020				
6	NOTICE OF MOTION	100736/2020	Jayesh Dharamdas Jhaveri Vs Kantilal Kalyanji Gogri	Shriram S. Redij

( Main Matter Commercial Suit/0100039/2019)

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. V. KOKRE  
COURT 31 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 09-10-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	Commercial Suit	100443/2020	M/s. SMS Construction Vs Nafees CHS Ltd	S. K. Bhog
2	Commercial Suit	100278/2020	Dena Bank Vs M/s. Shiv Shambho Tours and Travels	M/s. K. D. Shukla and Co
<b><u>NM FOR HEARING</u></b>				
3	Commercial Suit	100140/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield	S.K. Dubey
Sub Matter: NOTICE OF MOTION/0104622/2019				
Sub Matter: NOTICE OF MOTION/0100431/2020				
Sub Matter: NOTICE OF MOTION/0104619/2019				
4	NOTICE OF MOTION	104619/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield and Ors	Saurabh S. Oka
5	NOTICE OF MOTION	104622/2019	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield and Anr.	Saurabh S. Oka
6	NOTICE OF MOTION	100431/2020	Kamal Khandhadia Vs M/s. Shree Tirupati Greenfield Developers and Ors.	S.K. Dubey

( Main Matter Commercial Suit/0100140/2019)

7 Commercial Suit 100141/2019 Shraddha Khandhadia Vs  
M/s. Shree Tirupati Greenfield S.K. Dubey

Sub Matter: NOTICE OF MOTION/0100432/2020

Sub Matter: NOTICE OF MOTION/0100249/2020

8 NOTICE OF MOTION 100249/2020 Shraddha Khandhadia Vs  
M/s. Shree Tirupati Greenfield and Ors. Adv.  
Saurabh S. Oka  
For Applicant

9 NOTICE OF MOTION 100432/2020 Shraddha Khandhadia Vs  
M/s. Shree Tirupati Greenfield Developers and Ors. S.K. Dubey

( Main Matter Commercial Suit/0100141/2019)